COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 205 of 2016 &
IA No. 443 of 2016

Dated : 15th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maharashtra State Electricity Distribution Co. Ltd. …. Appellant (s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant(s)	:	Mr. G. Saikumar Ms. Sowmya Saikumar Mr. Sankalp Jain
Counsel for the Respondent(s)	:	Ms.Poonam Verma Ms. Nishtha Kumar for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on ***08.02.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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